

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 12.12.2019

NOTICE

Take notice that the I.A No. 3962 of 2019 in Comp. App. (AT) No. 346 of 2018, Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. will be listed in the Court of Chairperson on 06.01.2020.

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- 1. Notice Board**
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By Order

-sd/-

Registrar